

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 17/02/2016

ORDER NO. 21 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 07 of 2016 for CESTAT, Delhi to the extent indicated below:-

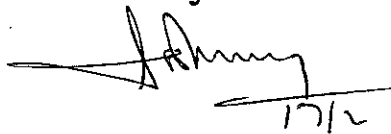
On 18.2.2016 at 10.30 p.m. Hon'ble Mr. Justice G. Raghuram, President will hear Single Member Bench cases as notified.

On that day, the Custom Division Bench matters shall stand adjourned.

On 19.2.2016 at 2.30 p.m. Hon'ble Mr. Justice G. Raghuram, President will hear the following Difference of Opinion matter:

E/2298/2004-Ex (BR)

By Order


17/2

(A.Mohan Kumar)
Registrar

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Deputy Registrar (J)